


A. LIST OF FINANCIAL CREDITORS AS PER CLAIMS FILED AS AT 16.10.2021

S. No	Name of creditor	Type of creditor: FC/OC/Workmen /Others	Claimed by Creditor		Claim Admitted		Claims Under Verification		Claims Not Admitted		Security Interest, if any	Comments of IRP
			Total amount of Claim (INR)	Principal Claim Interest	Total amount of Claim (INR)	Principal Claim Interest	Total amount of Claim (INR)	Principal Claim Interest				
1	UNION BANK OF INDIA CORPORATION BANK	Financial Creditors	5,99,75,346	5,99,75,346	0	4,51,73,455	0	1,48,01,891	0	0	0	IRP has admitted closing balance in OD account and TL account as at 30.09.2021 which is Rs. 3,49,92,772.00 and Rs 51,80,683.00. Additionally, Bank had claimed Rs 1,98,07,890.00 towards 4 (four) Bank Guarantees. Out of which 3(three) 1175 (1-0) situated at Raibba Subarnwind Sub urban, Daburji Link Road, Tehsil and District Amritsar, 100% cash margin. However, the details of cash margin has not been given in the claim form. Therefore, IRP has admitted claim amount against 1 (BG) for Rs 50,00,000.00. Accordingly, IRP has admitted claim amount of Rs 1,88,85,221.00 on best estimate basis. The final inclusion of the remaining Bank guarantees shall be decided upon receipt of information/ backup documents regarding cash margin.
		Financial Creditors Total	5,99,75,346	5,99,75,346	0	4,51,73,455	0	1,48,01,891	0	0	0	

Note and Disclaimer: The Claims have been provisionally verified as per Tally data/ information provided by the Corporate Debtor, as the IRP does not have the complete information/ back up documents with him and is in the process of seeking/obtaining documents to ascertain the correctness of the documents/ information.

Kindly note that the IRP is having limited access to the books of accounts and supporting documents and is not having documentary evidences/ underlying invoices etc. to ascertain the details of the actual transaction and therefore, the claims have been provisionally admitted and are subject to change, depending upon further information/ documentary evidences received by IRP.


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